



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

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GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

NOTIFICATION

The 20th May, 2022

No. LGL.68/2022/10.— The following Act of the Assam Legislative Assembly which received the assent of the Governor of Assam on 17th May, 2022 is hereby published for general information.

ASSAM ACT NO. XVII OF 2022
(Received the assent of the Governor on 17th May, 2022)
THE ASSAM REPEALING ACT, 2022

THE SCHEDULE (see section 2)			
Year (1)	Act No. (2)	Short title (3)	Extent of Repeal (4)
1959	XXI	The Assam Ganja and Bhang Prohibition Act, 1958	The whole Act
1927	III	The Assam Opium Smoking Act, 1927	The whole Act
1933	I	Assam Opium (Amendment) Act, 1933	The whole Act
1947	XXIII	The Assam Opium Prohibition Act, 1947	The whole Act
1954	XXXVIII	The Assam Opium Amendment (Autonomous Districts) Act, 1954	The whole Act
1926	IV	Assam Temperance Act, 1926	The whole Act

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